

LOK SABHA SECRETARIATPress and Public Relations Wing

Fifth Session of Sixteenth Lok Sabha: An Overview*

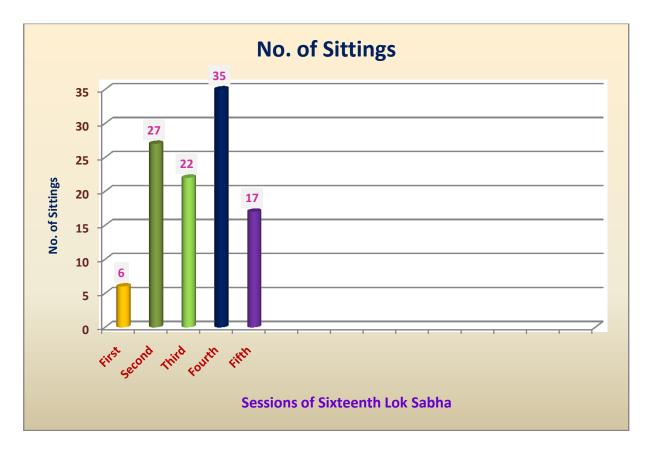
1. Period of the Session (Fifth Session) 21 July - 13 August 2015

Adjourned sine die on:

13 August 2015

2. Number of Sittings held (Fifth Session)

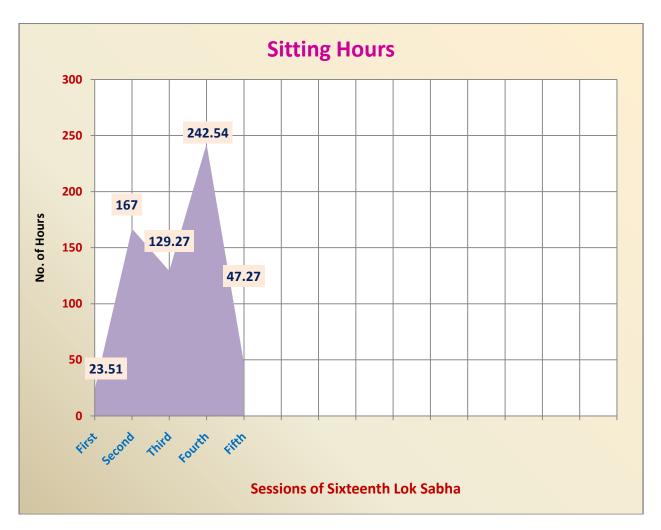
17 sittings



^{*}Provisional

3. Total Number of Sitting Hours (Fifth Session)

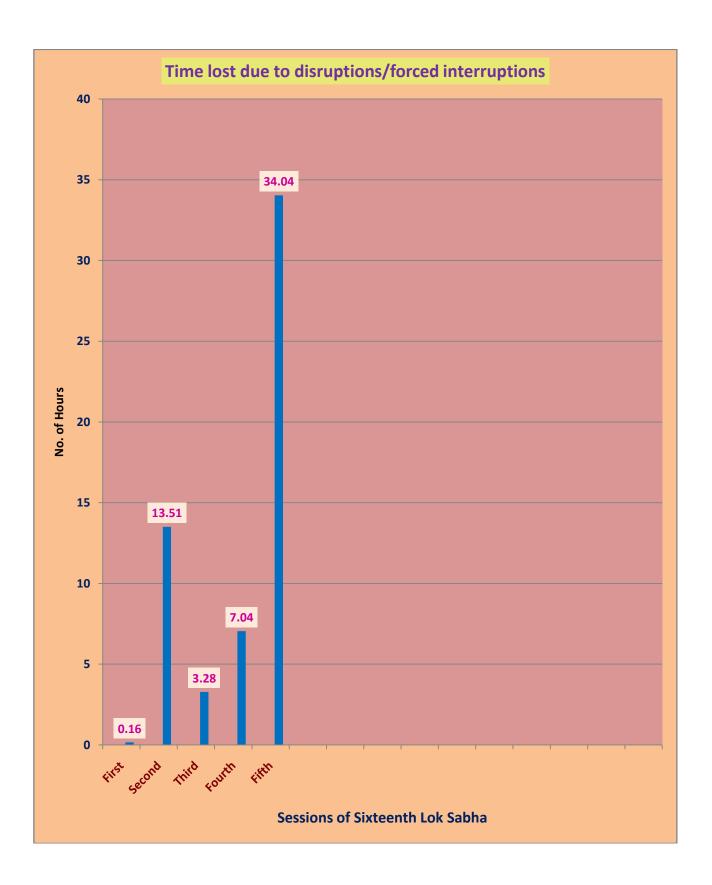
47 hours 27 minutes

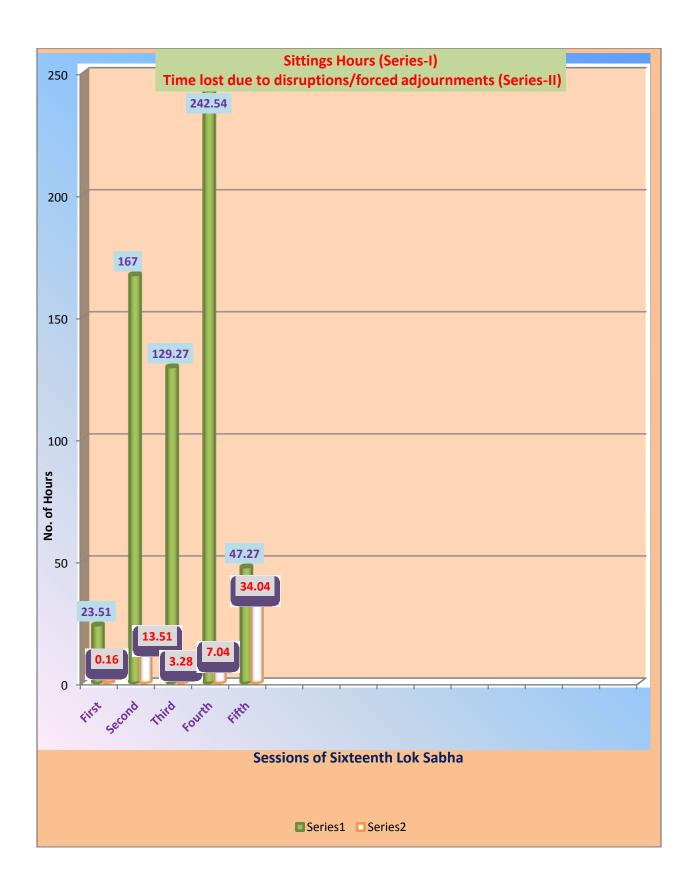


4. Time lost due to interruptions/ forced adjournments (Fifth Session)

34 hours and 04 minutes

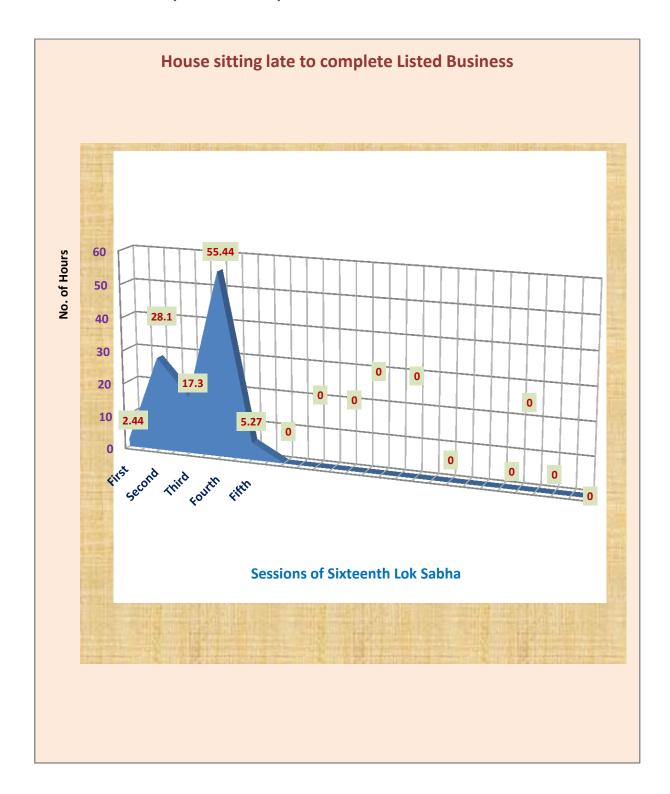
Sessions of	Time lost due to disruptions/forced	
Sixteenth Lok Sabha	adjournments	
First	16 minutes	
Second	13 hours and 51 minutes	
Third	03 hours and 28 minutes	
Fourth	07 hours and 04 minutes	
Fifth	34 hours and 04 minutes	





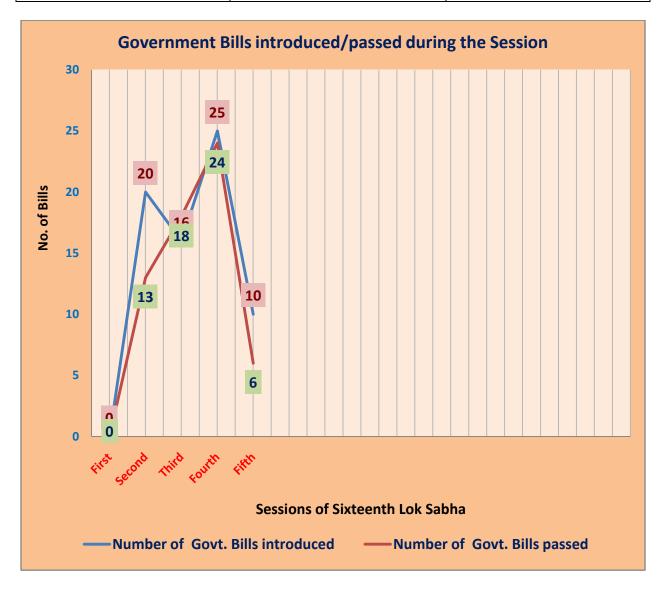
5. House sitting late to complete Listed Business (Fifth Session)

05 hours and 27 minutes



6. Legislative Business -- Govt. Bills

Sessions of Sixteenth Lok Sabha	Number of Govt. Bills introduced	Number of Govt. Bills passed
First	0	0
Second	20	13
Third	16	18
Fourth	25	24
Fifth	10	06



List of Government Bills introduced during the Fifth Session

SI.	Name of the Bill	Date of Introduction
No.		
1.	The Repealing and Amending (Fourth) Bill, 2013	27 July 2015
2.	The Negotiable Instruments (Amendment) Bill, 2015. (186 of 2015)	27 July 2015
3.	The Appropriation (Railways) No.3, Bill, 2015.	04 August 2015
4.	The Appropriation (No.3), Bill, 2015.	05 August 2015
5.	The Bureau of Indian Standards Bill, 2015	07 August 2015
6.	The Carriage by Air (Amendment) Bill, 2015	07 August 2015
7.	The Merchant Shipping (Amendment) Bill, 2015	10 August 2015
8.	The Consumer Protection (Amendment) Bill, 2015	10 August 2015
9.	The High Court and the Supreme Court Judges (Salaries and Conditions of Service) Amendment Bill, 2015	13 August 2015
10.	The Indian Trusts (Amendment) Bill, 2015	13 August 2015

List of Government Bills passed during the Fifth Session

SI. No.	Name of the Bill	Date of Passing
	The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Bill, 2015	04 August 2015
2.	The Appropriation (Railways) No.3, 2015.	04 August 2015
3.	The Appropriation (No.3), Bill, 2015.	05 August 2015
	The Delhi High Court (Amendment) Bill, 2015, as passed by Rajya Sabha	05 August 2015
	The Negotiable Instruments (Amendment) Bill, 2015 (186 of 2015).	06 August 2015
6.	The Repealing and Amending (Third) Bill, 2015	06 August 2015

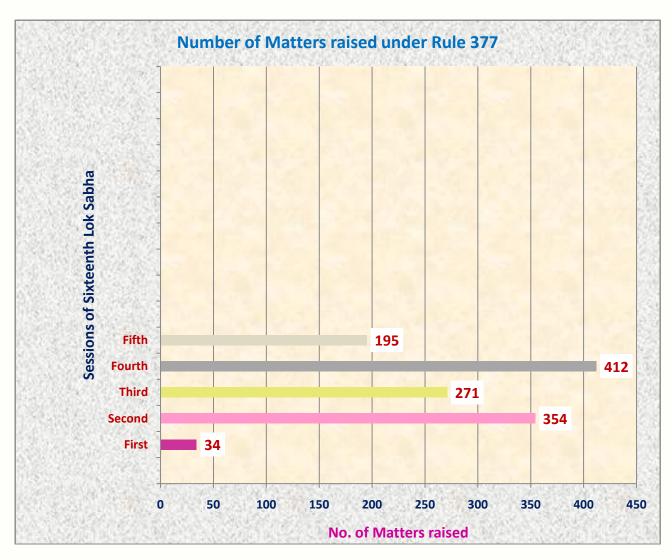
7. Legislative Business -- Private Members' Bills (Fifth Session)

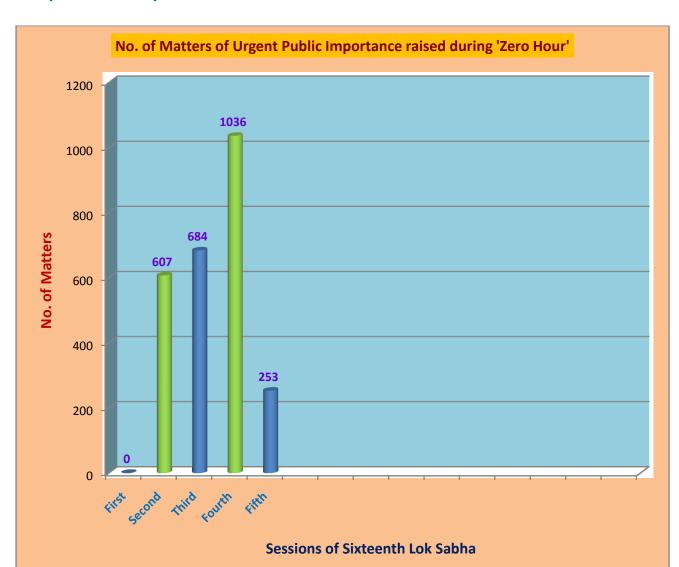
(i)	Introduced	45
(ii)	Passed	00

8. No. of matters raised under Rule 377 (Fifth Session)

195

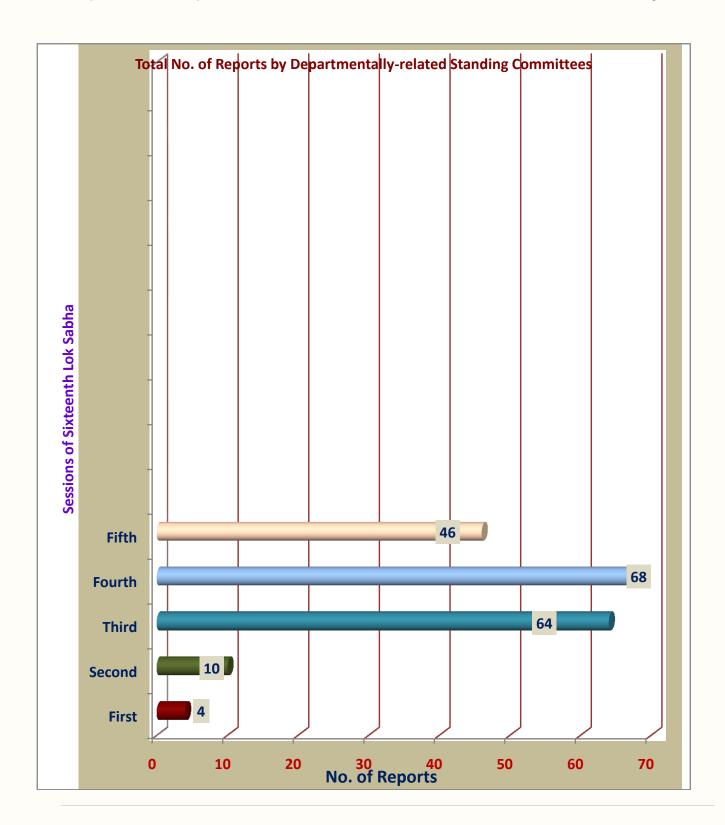
{Rule 377 stipulates that a member who wishes to bring to the notice of the House a matter which is not a point of order, shall give notice in writing to the Secretary-General specifying clearly and precisely the text of the matter to be raised. The member may be permitted to raise it only after the Speaker has given the consent and at such time and date as the Speaker may fix.}





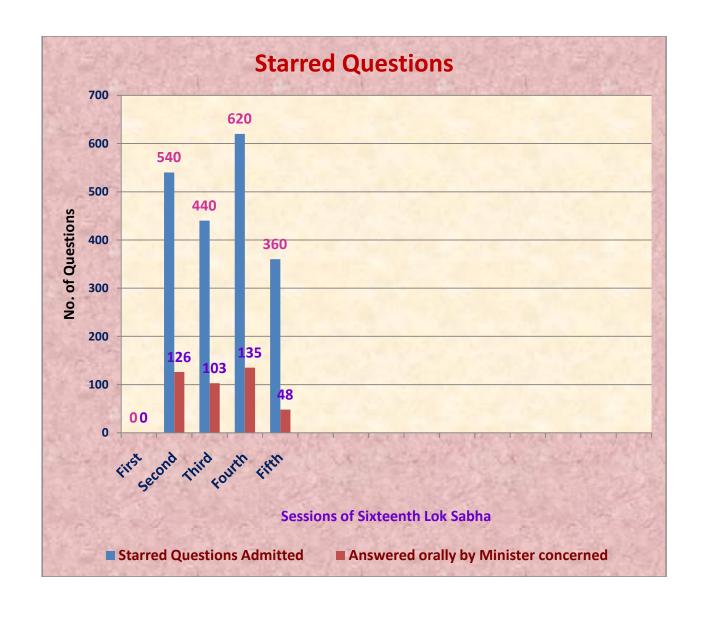
10. Number of Discussions held under Rule 193
11. Number of Discussions held under Adjournment Motion
12. Matters raised by way of Calling Attention
13. Statements by Ministers
46

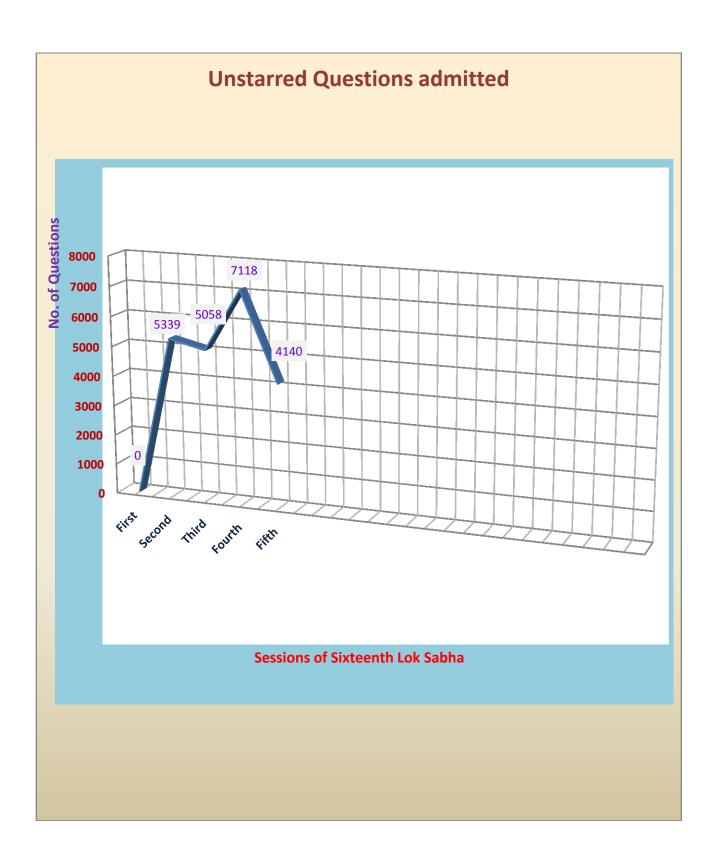
No. of Reports of Parliamentary Committees (DRSCs) presented during 16th Lok Sabha (Fifth Session)



15. Total number of Questions admitted (Fifth Session)

SI. No	Type of Questions	
1.	Starred	360
2.	Starred Questions answered orally	48
3.	Un-starred	4140
4.	Half-an-Hour Discussions	Nil





16. No. of Visitors to the Visitors' Gallery during Fifth Session of 16th Lok Sabha

No. of Visitors' Passes issued	13,187
Maximum number of Visitors' Passes issued on any single day and the date on which issued	1,929 passes issued on 12 August 2015

